

12.06 hrs.

**STATEMENTS OF PUBLIC
ACCOUNTS COMMITTEE**

SHRI CHANDERJIT YADAV
(Azamgarh): I beg to lay on the Table English and Hindi versions of the following statements:—

(1) Statement showing Action Taken by Government on the recommendations contained in Chapter I and final Replies in respect of Chapter V of Twenty-sixth Report (Sixth Lok Sabha) on Computerisation in Government Departments.

(2) Statement showing Action Taken by Government on the recommendations contained in Chapter I and final Replies in respect of Chapter V of Thirty-ninth Report (Sixth Lok Sabha) on new Port of Tuticorin.
12.10 hrs.

12.07 hrs.

—————

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) "I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 20th November, 1980, has passed the enclosed motion referring the Visva-Bharati (Amendment) Bill, 1978 to a Joint Committee of the Houses and to request that the concurrence of the Lok Sabha in the said motion and the names of the Members of the Lok Sabha to be appointed to the said Joint Committee may be communicated to this House.

MOTION

"WHEREAS this House at its sitting held on the 25th July, 1978, adopted a motion that the

Bill further to amend the Visva-Bharati Act, 1951, be referred to a Joint Committee of the Houses consisting of 33 members, 11 members from this House and 22 members from the Lok Sabha:

AND WHEREAS this House appointed 11 members from this House to the said Joint Committee:

AND WHEREAS this House recommended that the Lok Sabha do join in the said Joint Committee and communicate to this House the names of members to be appointed by the Lok Sabha to the Joint Committee;

AND WHEREAS a Message was thereafter transmitted to the Lok Sabha on the 26th July, 1978, communicating to the Lok Sabha the adoption of the said motion by this House;

AND WHEREAS the Lok Sabha at its sitting held on the 31st August, 1978, adopted a motion concurring in the said recommendation of this House and nominating 22 members from the Lok Sabha to serve on the said Joint Committee;

AND WHEREAS the Lok Sabha was dissolved on the 22nd August, 1979, before the Joint Committee could conclude its deliberations and a new Lok Sabha was thereafter constituted on the 21st January, 1980;

NOW therefore this House do resolve that the aforesaid Bill be referred to a Joint Committee of the Houses consisting of 33 members; 11 members from this House, namely:—

1. Prof. D. P. Chattopadhyaya
2. Shri Bishambhar Nath Panda
3. Dr. Rudra Pratap Singh
4. Dr. Malcolm S. Adiseshiah